

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 109 of 2012

Dated: 26th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Faridabad Industries Association & Ors. ... Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anand (for R-2&3)

ORDER

Post the matter for further hearing on **17.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pg/ak